# GOVERNMENT OF INDIA MINISTRY OF TOURISM

# RAJYA SABHA UNSTARRED QUESTION NO.2855 ANSWERED ON 19.12.2024

#### PROMOTION OF TOURISM

### 2855 SHRI IRANNA KADADI:

Will the Minister of **TOURISM** be pleased to state:

- (a) whether Government has implemented any schemes/programmes to provide assistance to the State Governments for the development of tourism in the country;
- (b) if so, the quantum of funds allocated to the State Government of Karnataka during the last five years; and
- (c) the details of the projects approved along with framework drafted for the development of tourism in Karnataka?

### **ANSWER**

### THE MINISTER OF TOURISM

### (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Development and promotion of tourism including formulation of state specific tourism development framework is primarily undertaken by the concerned State Governments (SGs)/Union Territory Administrations (UTs). Ministry of Tourism under its Swadesh Darshan and Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) schemes complement development efforts by providing financial assistance to SGs/UTs for developing tourism amenities. The Ministry has revamped the Swadesh Darshan scheme as Swadesh Darshan 2.0 (SD2.0) with the objective to develop sustainable and responsible tourism destinations. The details of the projects sanctioned in Karnataka under SD2.0 and PRASHAD schemes is as under:

| Projects sanctioned under SD 2.0 in Karnataka |             |                                       |                   |               |  |  |  |
|---|-------------|---------------------------------------|-------------------|---------------|--|--|--|
| S. No.  | Destination | Project Name                          | Cost (In ₹ Crore) | Sanction Year |  |  |  |
| 1   | Hampi       | Setting up of 'Traveller nooks'       | 26.30             | 2023-24       |  |  |  |
| 2   | Mysuru      | "Tonga ride Heritage experience zone" | 4.12              | 2023-24       |  |  |  |
| 3   | Mysuru      | "Ecological Experience Zone"          | 18.36             | 2023-24       |  |  |  |

| Projects sanctioned under PRASHAD in Karnataka |  |                   |  |  |  |  |  |  |
|--|--|-------------------|--|--|--|--|--|--|
| Sanction Year                                  | Project Name   | Cost (In ₹ Crore) |  |  |  |  |  |  |
|  | 'Development of Pilgrimage Amenities at Sri<br>Chamundeshwari Devi Temple' | 45.71             |  |  |  |  |  |  |

In addition, Government of India under 'Scheme for Special Assistance to States for Capital Investment 2024-25 (SASCI)', has recently sanctioned 2 projects in Karnataka, as per the below given details:

| S. No. | Project Name  | Cost (In ₹ crore) | Sanction Year |
|--------|---|-------------------|---------------|
|        | Ecotourism & Cultural Hub at Roerich and Devika Rani Estate Tataguni, Bengaluru | 99.17             | 2024-25       |
|        | Development of Savadatti Yallammagudda,<br>Belgavi                              | 100.00            | 2024-25       |

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